## HON'BLE JUSTICE S. P. TALUKDAR ONE MAN COMMITTEE

E-Auction /

**Sale Notice** 

5 Council House Street, Kolkata - 700 001

## **CORRIGENDUM**

CORRIGENDUM TO PUBLIC NOTICE DATED AUGUST 5, 2025 FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES RELATING TO WARIS FINANCE INTERNATIONAL GROUP OF COMPANIES, ANNEX INFRASTRUCTURE INDIA LIMITED GROUP OF COMPANIES, MPS GROUP OF COMPANIES, PINCON GROUP OF COMPANIES, PAILAN GROUP OF COMPANIES, GBC GROUP OF COMPANIES, VIBGYOR GROUP OF COMPANIES, KOLKATA WEIR INDUSTRIES LIMITED GROUP OF COMPANIES, RAMEL INDUSTRIES LIMITED, MULTIPURPOSE BIOS INDIA GROUP OF COMPANIES AND TOWER INFOTECH GROUP OF COMPANIES

Securities and Exchange Board of India (SEBI) vide notice dated August 5, 2025 (published in the newspapers on August 5, 2025) has invited bids for sale of some properties of Pailan/MPS/Vibgyor/Tower Infotech/Multipurpose Bios India/Pincon/Ramel/Kolkata Weir Industries/Annex Infrastructure India/Waris/GBC Industrial Corporation Group of Companies on behalf of One Man Committee, High Court, Calcutta.

The following may be noted in connection with the same-

- a) In the Notice published in the newspapers, the first line of the Notice mentions "Hon'ble Justice Sailendra Prasad Talukdar has been appointed as One Man Committee (hereinafter referred to as "the Committee")" to be replaced by the words "One Man Committee (hereinafter referred to as "the Committee") has been constituted".
- b) In the Notice published in the newspapers, the "Reserve Price", "EMD" and "Date & Time of Inspection" of PL-2 and PL-3 should be read as under:

SI. No	Description	Reserve Price (in Rupees)	EMD (10%) (in Rupees)	Bid Increase Amount(Rs.)	Date & Time of Inspection	Date & Time of E-auction
(5) Pailan Group of Companies						
8.(PL-2)	29/13, Ballygunge Park Road, Doveland Court, Flat No. 43, 4th Floor, Ward No.65, KMC, Kolkata – 19, SBUA: -2520 Sq. ft;, together with one covered car parking space in the basement P.S Koreya, Kolkata – 700 019	2,25,58,905	22,55,891	5,00,000/-	13.08.2025 11.00 A.M. To 1.00 P.M	10.09.2025 11.00 A.M. To 1.00 P.M.
9.(PL-3)	Mouza – Daulatpur JL No. 79 Plot NosLR 64,63,86,47,83,74,109,68,61, Khatian Nos LR 1203,1123,2043,802,1063,782,133,807,46 3,2073 Total Area of land= 258 dec. i.e. 2.58 acres under P.S. Bishnupur GP- Kulerdari Dist. South 24 Parganas	1,64,08,800	16,40,880	5,00,000/-	27.08.2025 01.00 P.M. To 4.00 P.M.	10.09.2025 11.00 A.M. To 1.00 P.M.

c) In the Notice published in the newspapers, the heading of "Date & Time of Inspection" and "Bid Increase Amount (In Rs.)" has been interchanged in respect of properties from serial no. 18 to Serial no. 34. The information pertaining to abovementioned properties remain unchanged.

The remaining contents of the notice published in the newspapers remain unchanged.

Interested persons are requested to visit <u>www.justicesptalukdarcommittee.com</u> or 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on <u>www.sebi.gov.in</u> for details.

Place: Kolkata Securities and Exchange Board of India

Date: August 7, 2025 (on behalf of Hon'ble Justice S. P. Talukdar One Man Committee)